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Title: Need to take welfare measures in the interests of fishermen community in Andhra Pradesh.

SHRI RAJAIAH SIRICILLA (WARANGAL): I would like to draw the attention of the Government regarding the dire need for the overall welfare of fishermen community not only in my Warangal Parliamentary Constituency but also in entire Andhra Pradesh. India is dependent on agriculture as a major source of livelihood. To meet the growing demand of food, it has become necessary to catch the water/sea fishes. The Gangaputhra Community in Andhra Pradesh is engaged in this risky profession. The Modern Fishing Stalls which are proposed to be installed by Fisheries Department and State Fishermen Co-Operative Society federation should be given only to unemployed fishermen and women. Half of the total vacancies proposed to be made in Mandal, District and Revenue Divisions in the concerned Department of the State should be filled-in by family members of the deceased fishermen community. Old age pensions should be granted to the fishermen and women who are above 60 years. The boating facilities should be given only to unemployed fishermen in major reservoirs which are declared as tourist places like Ramappa , Pakala , Laknavaram , Badrakali , Waddepally etc. A separate college for the development of Pisciculture should be established in Warangal District particularly for fresh water fishes. Fishermen who depend only on fishing and have lost their profession due to urbanization and abolishment of ponds and tank should be allotted the housing plots or the residing facilities in such places of abandoned tanks and ponds. Hostel facility and special financial scholarship support should be given to the fishermen students below poverty line in Warangal district, Andhra Pradesh.